GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT LOK SABHA UNSTARRED QUESTION NO. 2849 TO BE ANSWERED ON MAY 11, 2016

DILAPIDATED GOVERNMENT ACCOMMODATION

No. 2849 SHRI HARIOM SINGH RATHORE: SHRI GODSE HEMANT TUKARAM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the General Pool Residential Accommodation (GPRA) in various colonies including Minto Road, Pragati Maidan and Lok Sabha and Rajya Sabha quarters in Vasant Vihar are in dilapidated condition;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has conducted any inspection of such GPRA including Lok Sabha and Rajya Sabha quarters in Vasant Vihar;
- (d) if so, the details thereof and the action taken/being taken by the Government in this regard and also against the officials responsible for maintenance of such GPRA; and
- (e) the details of funds sanctioned/released by the Government during the last three years and the current year for the maintenance of GPRA, colony-wise including Lok Sabha and Rajya Sabha quarters, Vasant Vihar?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (e): The information is being collected and will be laid on the Table of the House.

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